

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **08.05.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Diana B. Coelho & 4 Ors
Vs
Silver Cloud Estate Pvt Ltd & 3 Ors

MAIN PETITION NUMBER : CP/456/2019

(IA/MA) APPLICATION NUMBERS

IA(CA)/75(CHE)/2024; IA(CA)/76(CHE)/2024

ORDER

IA(CA)/75(CHE)/2024; IA(CA)/76(CHE)/2024

Present: Ld. Counsel Shri. Pranav V Shankar for the Applicant.

Ld. Counsel Shri. A M Sridharan for the Respondent.

These applications have been filed seeking convening of EGM of Respondent No. 1 in the presence of an independent chairman assisted by its scrutinizer and urgent hearing.

We are informed that in the main petition, parties are directed to resolve the issues amicably by holding a meeting on 31.05.2024.

Ld. Counsel for the Applicant submits that since parties contemplate to hold meeting and the next date is 20.06.2024, the Applicant at this stage is not pressing for the relief prayed for in the application and the application be posted on 20.06.2024, date already fixed.

Recording the above submissions, list both the applications on **20.06.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)